

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

O.A. No. 278/97

Shri. Uday Berishya ..... Applicant(S)  
- VS -

Union of India & Ors ..... Respondent(S)

Mr. J.L. Sarkar, M. Chander & ..... Advocate for the Applicant(S)  
Mrs. N.D. Goswami.

Mr. S. Ali ..... Advocate for the Respondent(S)  
C.G.S.C.

Office Note	Date	Court Orders
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This application is in  
form and in time

C. P. No. 504  
dated 12.12.97

IPO No. 753871

Dated 15.12.97

*Mr. D. Registrar, 17/12/97*

Requisites <sup>Copy 3 nos.</sup> have been  
filed.

*17/12*

18.12.97 The applicant has filed this application seeking direction to the respondents regarding his appointment. The facts are :  
The applicant and 8 other persons were appointed Assistant Compiler under the office of the Director of Census Operation in the month of June 1993. Out of them the services of the applicant and another person Shri Suren Nath had been terminated with effect from 28.2.94 on the ground that there was no post available to allow them to continue in their services. Now the applicant has come to learn that some more posts of Assistant Compiler are available now and accordingly the applicant submitted several representations and the last one was on 16.10.97. Hence the present application.

We have heard Mr J.L. Sarkar, learned counsel appearing on behalf of the applicant and Mr S. Ali, learned Sr.C.G.S.C for the respondents. On hearing the counsel for the parties, we find no ground to admit the application at this stage instead we dispose of this application with a direction to the respondent No.2 to dispose of the representations which the applicant had already filed and this must be done as early as possible and at any rate within a period of 4 months from the date of receipt copy of this order.

contd...

O.A. 278/97

18.12.97

Considering the entire facts and circumstances of the case however, we make no order as to costs.

Please comply  
order dat 278/97

✓  
19/12

19/12/97  
Copy of the order  
alongwith the copy of  
application has been  
sent to the D/Sec for  
issuing the same to the  
Respondents.

60  
Member

  
Vice-Chairman

pg

N  
19/12

Receipt Copy  
of order

John  
19/12/97  
Applicant

Deed Wall J.W.S.  
378B to 3788  
on 23.12.97.  
